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HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu) *Srinagar*

O R D E R

No: 464 Dated: 22/07/2019

In terms of Rule 15(1) of SRO 53 dated 01-03-2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

S.No.	Name of the Officer S/Shri
1.	Shri Kishore Kumar, Pr. District & Sessions Judge, Ramban
2.	Shri. R.S.Jasrotia, Pr. District & Sessions Judge, Leh
3.	Mrs. Renu Dogra, Sub Judge, Bhaderwah
4.	Shri. Feroz Ahmad Khan, Munsiff, Handwara.
5.	Shri. Wajahat Hussain Kazmi, District Mobile Magistrate (Traffic), Anantnag.
6.	Shri. Iqbal Akhoon, Munsiff, Bandipora
7.	Ms. Arti Devi, Munisff, Billawar

By Order.

Permod Kumar 22/7/19
(Permod Kumar)
Deputy Registrar(Adm.)

No: 10304-11/85 Dated: 22/07/2019

Copy to the:-

1. Shri. _____.
2. Chief Accounts Officer, High Court of J&K, Jammu.

.....for information and n/a.

Permod Kumar 22/7/19
Deputy Registrar(Adm.)